

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE  
BENCH AT CHENNAI

APPLICATION NO 191 OF 2020

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU

Based on the News item in the Times of India Newspaper,  
Chennai Edition dated 24.09.2020.

"In Pallavaram, the road is a dump yard"

Applicant.

Versus

1. The Principal Secretary to Govt. of Tamil Nadu,  
Health and Family Welfare Department, Govt. Secretariat,  
Fort St. George,  
Chennai, Tamil Nadu – 600009.
2. The Secretary to Govt. of Tamil Nadu,  
Department of Environment, Govt. Secretariat,  
Fort St. George,  
Chennai, Tamil Nadu – 600009.
3. Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat,  
Fort St. George,  
Chennai, Tamil Nadu – 600009.
4. The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai,  
Guindy,  
Chennai, Tamil Nadu – 600032.
5. Commissionerate of Municipal Administration  
Rep. by its Commissioner,  
No.78, Urban Administrative Building,  
Santhome High Road,  
Chennai – 600028.
6. The District Collector,  
Chengalpet District,  
Collector Office,  
GST Road, Chengalpattu – 603 001.
7. Pallavapuram Municipality,  
Rep. by its Commissioner,  
New Colony, Chrompet,  
Chennai - 600 044.

Respondents.

  
**COMMISSIONER**  
**PALLAVARAM MUNICIPALITY**  
**CHENNAI - 600 044**

Action Taken Report Filed by the 7<sup>th</sup> RESPONDENT

I, C. Mathivanan, son of Chellaiah, Hindu aged about 57 years, working as Commissioner, Pallavapuram Municipality, do hereby solemnly affirm and sincerely state as follows:-

1. I am the commissioner of the Pallavapuram Municipality the seventh respondent herein and well conversant with the facts of the case from the connected files.

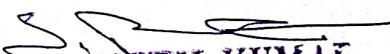
2. The issue under consideration of this Honourable Tribunal relates to the accumulation of the solid wastes in the area of the Ganapathipuram Solid waste Transfer Station on the Radial Road, from Pallavaram to Thuraipakkam.

3. The entire accumulated garbage around the said Transfer Station was completely cleared out as on 06-05-2021 and the area is now completely free from any dumped garbage. The Photographs to show the present status of the said place is filed along with the Report.

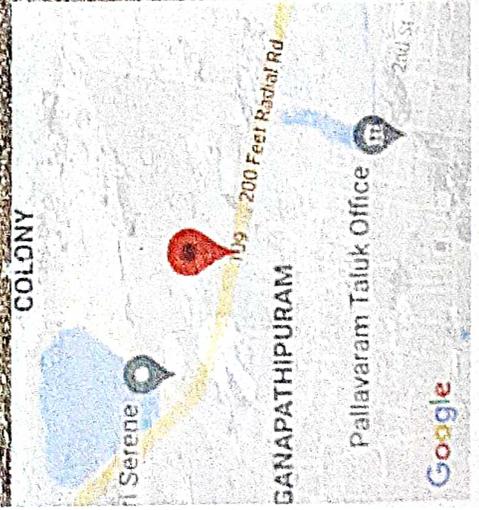
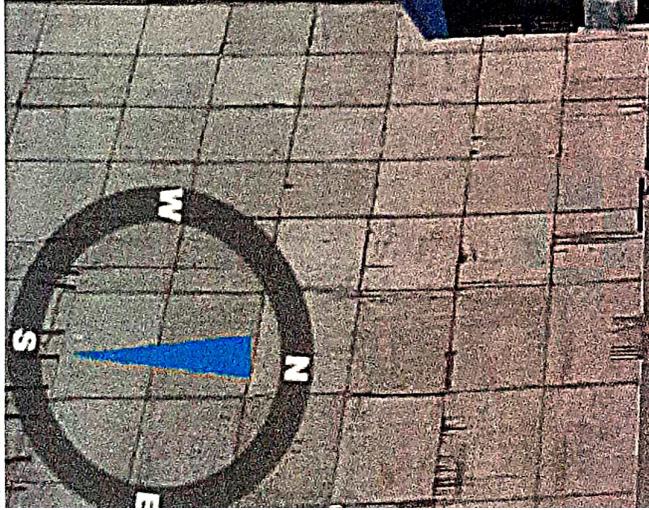
Hence I therefore prayed that this Hon'ble Tribunal may be pleased to dispose off the Application No.191 of 2017 and thus render justice.

Solemnly affirmed at Chennai  
on this the 21<sup>st</sup> Day of May 2021  
and signed his name in my  
presence

  
\* COMMISSIONER  
PALLAVARAM MUNICIPALITY  
CHENNAI - 600 044  
BEFORE ME

  
ADVOCATE SICHENNA KUMAR  
ADVOCATE, E. No.2522/06  
# D5, 31/15, 1st Main Road,  
Gandhi Nagar, Adyar,  
Chennai - 600 020.

COMMUNICATED  
PALLAVARAM MUNICIPALITY  
CHENNAI



25 May 2021 11:26:19  
 176° S  
 200 Feet Radial Road  
 Chromepet  
 Chennai  
 Kanchipuram  
 Tamil Nadu  
 Altitude: 67.0m  
 Speed: 0.0km/h  
 Index number: 5

**BEFORE THE NATIONAL  
GREEN TRIBUNAL (SZ)  
AT CHENNAI**

**O. A. No.191 of 2020**

**ACTION TAKEN REPORT  
AS ON 26-05-2021**

**M/s. P. SRINIVAS (828/1994).  
N.K. PONRAJ (2263/2009).  
R. PURUSHOTHAMAN(253/2011**

**COUNSEL FOR 7<sup>th</sup> RESPONDENT**

**Mobile No. 94862 04469**